

FORM B  
PUBLIC ANNOUNCEMENT

(Regulation 12 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016

FOR THE ATTENTION OF THE STAKEHOLDERS OF ATLANTI SPINNING AND WEAVING MILLS LIMITED

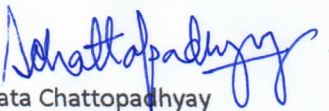
| Sl. No. | Particulars                                                                            | Details                                                                                                                                                |
|---------|----------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of Corporate Debtor                                                               | Atlanti Spinning and Weaving Mills Limited                                                                                                             |
| 2.      | Date of Incorporation of the Corporate Debtor                                          | April 4, 1986                                                                                                                                          |
| 3.      | Authority under which the Corporate Debtor is incorporated/ registered                 | Registrar of Companies, Andhra Pradesh and Telangana                                                                                                   |
| 4.      | Corporate Identity No.                                                                 | U17110TG1986PLC006348                                                                                                                                  |
| 5.      | Address of the Registered Office and principal office, if any, of the corporate debtor | Regd. Office: 05, Chenoy Trade Center, 116 Park Lane, Secunderabad- 500 003<br>Plant Address: Survey No. 174& 134, Village Xeldem, Taluka- Quepem, Goa |
| 6.      | Date of closure of Insolvency Resolution Process                                       | April 6, 2019                                                                                                                                          |
| 7.      | Liquidation commencement date of corporate debtor                                      | January 9, 2020 (order communicated on January 13, 2020 by way of upload on NCLT website)                                                              |
| 8.      | Name and registration number of the insolvency professional acting as liquidator       | Sujata Chattopadhyay<br>IBBI/IPA- 003/IP-N00044/2017-18/10353                                                                                          |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                     | 404, Mayuresh Cosmos, Sector 11, CBD Belapur, Navi Mumbai- 400 614<br>sujata@scassociates.co.in                                                        |
| 10.     | Address and e-mail address to be used for correspondence with the liquidator           | 404, Mayuresh Cosmos, Sector 11, CBD Belapur, Navi Mumbai- 400 614<br>Sujata@scassociates.co.in                                                        |
| 11.     | Last date of submission of claim                                                       | February 12, 2020                                                                                                                                      |

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of the liquidation of Atlanti Spinning and Weaving Mills Limited on January 9, 2020, (order communicated on January 13, 2020 by way of upload on NCLT website).

The stakeholders of Atlanti Spinning and Weaving Mills Limited are hereby called upon to submit their claims with proof on or before, to the liquidator at the address mentioned against item number 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading claims shall attract penalties.



Sujata Chattopadhyay  
Liquidator in the matter of Atlanti Spinning and Weaving Mills Limited

Date: January 15, 2020  
Place: Mumbai

